

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING SEPTEMBER 2019****(data as on 07.10.2019)**

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	12	8	370
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	101	97	3086
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	2	805
BONDED LABOUR (Inc. Code 601)	6	18	1124
CHILDREN (Inc. Code 100-117)	94	99	722
WOMEN (Inc. Code 1300-1316)	531	482	2911
SC/ST/OBC (Inc. Code 1900-1909)	234	210	822
OTHERS	5074	4695	11542
<b>TOTAL</b>	<b>6059</b>	<b>5611</b>	<b>21382</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September 2019**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU Cognizance	6	9	171
Human Rights Defenders	21	5	134

**Cases where NHRC recommended Monetary relief during the month of September 2019**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
CHILDREN	2	400000
SEXUAL HARASSMENT/UNNATURAL OFFENCE	1	200000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	200000
CUSTODIAL DEATH (Judicial)	10	3250000
ATTEMPTED MURDER	1	1200000
FAILURE IN TAKING LAWFUL ACTION	2	350000
ILLEGAL ARREST	1	50000
ABDUCTION, RAPE AND MURDER	1	200000
SEXUAL HARASSMENT AT WORKPLACE (GOVT.OFFICES)	1	25000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	3	650000
ATROCITIES BY CUSTOM/EXCISE/ENFORCEMENT/FOREST/INCOME-TAX Deptt., etc.OF CENTRAL/STATE Govts.	1	200000
<b>TOTAL</b>	<b>24</b>	<b>6725000</b>